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O.A.2408/91

31.3.92

PRES<sup>ENT</sup>: Sh.Jog Singh, counsel for the  
applicant.

Sh.M.L.Verma, counsel for the  
respondents.

We have heard the 1d. counsel for the  
applicant and Sh.M.L.Verma, counsel for the  
respondents on this application in which the  
applicant had challenged his transfer as a Staff Car  
Driver from the Circle Office to M.M.S. When the  
case was taken up today Sh.M.L.Verma produced a copy  
of memo dated 30.03.92, a copy of which has been  
given to the 1d. counsel for the applicant in  
presence of the applicant. 1d. counsel for the  
applicant fairly accepted that in view of the order  
passed by the respondents dated 30.3.92 the  
applicant has been accorded the relief claimed in  
the O.A. substantially and he would not like to  
press the application any further. Accordingly the  
application is dismissed as not pressed.

52.

(S.P.MUKERJI)

VICE CHAIRMAN(A)